INSURANCE REGULATORY AND DEVELOPMENT AUTHORITY OF INDIA HYDERABAD

27-Aug-2019

Sub: Minutes of the 22nd IT Procurement Committee meeting held on 27-Aug-2019

Present:

- (i) Shri. Pravin Kutumbe, Member (F&I) Chairperson
- (ii) Shri. A. Ramana Rao, GM (F&A-Life) Member
- (iii) Shri. T.S. Naik, GM (CAD) Member
- (iv) Shri. A.R. Nithiyanantham, CGM (IT) Member Convener

Other Invitees:

- (i) Smt. Gyana Prasuna, AGM (Life),
- (ii) Shri Srihari Allamsetty, Manager (NL-Department),
- (iii) Smt. Manju Choudhary, AM (Health),
- (iv) Sri Anubhav, AM (Actuarial Life),
- (v) Shri V. Chitra, Manager(IT),
- (vi) Shri Utpalkumar Topare, AM(IT)

Members of the committee were appraised of the following agenda items:

<u>Agenda 1: BAP Implementation of change request - CCN-193: (Actuarial-life Department)-: (Effort: 15.918 man days: Cost: Rs. 1,89,500.00)</u>

Actuarial Life department has initiated the following change request in BAP:

When the insurer selects "modify existing product" and clicks a product to be modified, BAP should display two options:

- i. Minor modification under circular no 054 dated 07.03.2017,
- ii. Regular modification If the insurer selects "regular modification", the modification functionality already implemented in BAP should be triggered".



Various milestones of the CCN 193 are as follows:

CCN – issued on	11-Sept-2018
Requirement gathering	Completed
Design document sign off	Completed
Evaluation of effort estimation	Preliminary evaluation done by IT department.
TEC	Recommended

The Committee also noted that the Technical evaluation committee (TEC) in its meeting on 01-Jul-2019 has recommended implementation of the above CCN.

After deliberations, the committee recommended implementation of CCN 193 as per the proposal submitted by LTI, to the total cost of INR <u>1,89,500/-.</u>

Agenda 2: CCN 184- Implementation of change request submitted by Life, Nonlife and Health department: (Effort: 221.025 man days: Cost: Rs. 26,31,250.00/-)

Life, Nonlife and Health department has initiated the change request due to issue of IRDAI (Places of Business) Regulations, 2015 and the respective circulars. These changes are effective from FY 2017-18. This change request captures the following:

- i. Returns related to liaison office or representative offices
- ii. Returns relating to foreign branch offices

Various milestones of the CCN 184 are as follows:

CCN – issued on	12-Dec-2017
Requirement gathering	Completed
Design document sign off	Completed



Evaluation of effort estimation	Preliminary evaluation done by IT department.
TEC	Recommended

The Committee noted that Technical evaluation committee (TEC) in its meeting held on 01-Jul-2019 cleared implementation of the above CCN.

After deliberations, the committee recommended to implement the CCN 184 as per the proposal submitted by LTI to the total cost of <u>INR 26,31,250/-.</u>

CGM (NT)

GM (CAD)

GM (F&A-Life)

Member-Convener

Member

Member

Member (F&I) Chairperson